

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NEW DELHI DISTRICT)
PATIALA HOUSE COURTS: NEW DELHI**

O R D E R

In partial modification to this office earlier **13746-13805/Bail/Judl./NDD/PHC/ND dated 29.09.2018** I District & Sessions Judge (New Delhi District), Patiala House Courts, New Delhi hereby authorize the following Additional Sessions Judge at Patiala House, New Delhi to hear and dispose off Bail/Urgent Criminal applications under section 10(3) of the criminal procedure code, 1973 pertaining to the Police Stations & Investigating Agencies under the jurisdiction of New Delhi Police District mentioned at column no. (3) for the period **w.e.f. 01.11.2018 to 30.11.2018** in accordance with law.

Sl.No. (1)	Name of the Judicial Officer (2)	Police Stations & Investigating Agencies (New Delhi District) (3)	1st Link (4)	2nd Link (5)	3rd Link (6)
1	Ms. Santosh Snehi Mann, Spl. Judge (PC Act) (CBI-03)	Crime Branch(EOW), PFA, Connaught Place, Tuglak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj(South), Vasant Kunj(North), Delhi Cantt., North Avenue, South Avenue, Mandi House Metro, and Rajeev Chowk Metro	Sh. O.P. Saini, Spl. Judge (2G Spectrum) (PC Act) (CBI-04)	Sh. Rakesh Syal, ASJ-03	Sh. Sudesh Kumar, Spl. Judge (NDPS Act)
2	Sh. Arvind Kumar, Spl. Judge (PC Act) (CBI-01)	CBI, Custom, NCB, DRI, Central Excise, FERA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar.	Sh. Satish Kumar Arora, ASJ-02 (FTC)	Sh. Naresh Kumar Malhotra, Spl. Judge (PC Act) (CBI-02)	Sh. Sunil Rana, Spl. Judge (PC Act) (CBI-06)

**(POONAM A. BAMBA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

No. 15247-15306 /Bail/Judl./NDD/PHC/ND dated, New Delhi the 31-10-18

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, Delhi/New Delhi.
3. All the Judicial Officers, New Delhi District, Patiala House Courts, New Delhi.
4. The In-Charge, Bail & Filing Section, Administration Branch, NDD, PHC, New Delhi.
5. The Chief Prosecutor, New Delhi District, PHC, New Delhi.
6. All the Secretary, Bar Association, Delhi/New Delhi. *THC*
7. The In-Charge, Lock-Up, Patiala House Courts, New Delhi.
8. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
9. The Web Site Committee, Hindi & English, Tis Hazari Courts, Delhi.
10. PS to the Ld. District & Sessions Judge, New Delhi District, PHC, New Delhi.

**DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**